National Company Law Tribunal

Allahabad Bench

CPNO. 168 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: May Shobhnath and OHS VS. Parism Industation SECTION OF THE COMPANIES ACT/I & B CODE: 7 of the I&B Code 2016.

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<u>1.</u>	CS Rayier	+ Pardy PCS	Pesitioner(b) Orjegandon	
<u>2.</u>	CS ABNISI	NEUMISHRA PC	s lennon		
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C.P. No. 168/ALD/2017

Shri Abhishek Mishra along with Ranjit Pandey, PCS. Shri Ashutosh Vaish makes appearance on behalf of the Corporate Debtor Company.

He seeks time to file reply/ objection to the present petition and submits that he has not received yet a copy of the present petition. Therefore, the petitioner is directed to serve a spare copy of the same to Respondent counsel.

The matter be listed on 22nd December, 2017.

Date: 29/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)